

**Setting up of Research and Development Centre**

1101. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Airports Authority of India (AAI) has tied up with M/s MITRE Corporation, USA for technology and knowledge transfer for setting up a Research and Development (R&D) Centre;
- (b) if so, the details thereof; and
- (c) the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) Yes, Sir.

(b) Airports Authority of India (AAI) and M/s MITRE Corporation have signed a MoU in April, 2012, for technology and knowledge transfer for setting up a Research and Development Centre for AAI. The associated areas of technical support broadly include:—

- Objective-oriented, independent CNS/ATM system planning and implementation strategy.
- Specialized advanced aviation management training.
- Air navigation service business case/cost-benefit analysis.
- Technology transfer activities which will include training of AAI personnel on best practices and software tools.

(c) The project is in advanced stage of planning and implementation.

**Fictitious booking**

1102. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has taken note of various unethical trade practices and other irregularities including fictitious booking being indulged in by the airline companies and travel portal and if so, the details thereof;
- (b) the details of rules/regulations/guidelines, governing the operation of airlines/